

ITEM NO.50 Court 13 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1224-1226/2021

RAM NARAYAN @ LAL

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 124783/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 124784/2021 - EXEMPTION FROM FILING O.T.)

WITH

Cr1.A. No. 1459-1460/2021 (II)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 141348/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 141356/2021

IA No. 141356/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 141348/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 44717/2019 (II)

(FOR ADMISSION and I.R. and IA No.24620/2020-CONDONATION OF DELAY IN FILING and IA No.24619/2020-EXEMPTION FROM FILING O.T. and IA No.24622/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 24620/2020 - CONDONATION OF DELAY IN FILING

IA No. 24622/2020 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 24619/2020 - EXEMPTION FROM FILING O.T.)

Date : 01-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Appellant(s) Mr. Devvrat, AOR

Mr. Vinod Prasad, Sr. Adv.

Mr. Ajay Kumar Srivastava, AOR

Mr. Dharendra Kumar, Adv.

Ms. Jyoti Tiwary, Adv.

Ms. Swati Setia, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The present appeals have been preferred against the self-same common judgment and order dated 2nd August, 2019 passed by the High Court of Judicature at Allahabad and leave has been granted in the appeals i.e. Cr1. Appeal No. 1224-26/2021 and Cr1.Appeal No. 1459-1460/2021.

Diary No. 44717/2019

Delay condoned.

Leave granted.

Interim prayer seeking bail at this stage stands rejected.

The counsel for the petitioner is at liberty to renew the bail application, if the appeal is not heard in due course of time.

List the appeals for hearing on its own priority.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)